NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

CORAM:

C.P NO. 12(ND)/2012 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY:

Indian Railway Catering & Tourism Corp. Ltd.

Vs.

M/s. Royale India Rail Tours Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2012

S.NO.	NAME DESIGNATION REPRESENTATION	
	NAME DESIGNATION REPRESENTATION	SIGNATURE
	MR. ABHIMANYU MAHAJAN, ADV 7 ADV FOR	NO.2]
2.	MR. MILAN DEEP SINGH, ADV J RESPONDENT	No.13
	Ms. TITASH SEN - PETITIONER	2.1.
4.	Mr. UK Chaudary, JSR. Adu.	1.180
2.	Ms. Nadia Rakea - D.	nt no 2
6.	Mr. Himanshu Vij	w w 2

One last opportunity is granted to file the rejoinder. The needful shall be done within ten days with a copy in advance to the counsel opposite.

Order

List for further consideration on 21.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

30.9.2016 וח וו כייאו